

**No.8/164/2019-For&Env
GOVERNMENT OF MANIPUR
SECRETARIAT: FORESTS, ENVIRONMENT & CLIMATE CHANGE DEPARTMENT**

Imphal, the November, 2023

To,

The Registrar General
National Green Tribunal
Faridkot House, Copernicus Marg
New Delhi-110 001
Email: judicial-ngt@gov.in

Sub. : Action taken report in compliance of Hon'ble NGT's Order dated 17-08-2023 in
O.A. No. 593/2017 (Ref. W.P (C) No. 375/2012) Paryavaran Suraksha Samiti
& Anr. vs Union of India & Ors.

Sir/Madam,

With reference to the direction made by the Hon'ble NGT in O.A. No. 593/2017 (Ref. WP(C) No. 375/2012) vide its Order dated 17-08-2023 directing therein for submission of Compliance / Status Report on the establishment & functioning of STPs/ETPs/CETPs, the same is submitted herewith in respect of the State of Manipur for doing the needful.

Encl: As above

Yours Sincerely,



(Dr. Vineet Joshi)

Chief Secretary, Government of Manipur

Copy to:

1. PS to Addl. Chief Secretary (For. Env. & CC), Govt. of Manipur
2. Member Secretary/ Central Pollution Control board, Parivesh Bhawan, East Arjun Nagar, Delhi-110032
3. Member Secretary / Manipur Pollution Control Board
4. Director / Env. & CC, Manipur
5. Shri Pukhrabam RameshKumar, Standing Counsel for the State of Manipur, Chamber No. 324. 3rd Floor, Block "D" (Lawyers Chambers Block), Additional Building Complex, supreme Court of India, New Delhi-110001
6. Guard file

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 593 of 2017
Ref: W.P (C) No. 375 of 2012

Paryavaran Suraksha Samiti & Anr

...Applicant(s)

-Versus-

Union of India & Ors

...Respondent(s)

IN THE MATTER OF :

Compliance / Status Report in respect of the State of
Manipur in terms of the Hon'ble Green Tribunal's
Order dated 17/08/2023 in O.A. No. 593 of 2017.

Most Respectfully Sheweth:

1. That, in follow-up of the Judgment & Order dated 22/02/2017 passed by the Hon'ble Supreme Court in WP(C) No. 375 of 2012 (Paryavaran Suraksha Samiti -vs- Union of India) as reported in (2017) 5 SCC 326 which mandates the establishment and functioning of requisite ETPs/CETPs/ STPs and the Hon'ble Tribunal vide order dated 17/08/2023, the Hon'ble Green Tribunal has directed as herein below:

"Since the matter pertains to PAN India, thus, for compliance of order of the Hon'ble Supreme Court of India passed in Paryavaran Suraksha Samiti & Anr. vs. Union of India & Ors., quoted above, notice is required to be sent to all the State PCBs/PCCs to submit the compliance report

within two months by e-mail at judicialngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. CPCB is directed to call and compile the report and submit with its recommendations before this Tribunal.

2. That, directions of this Hon'ble Tribunal have been complied with keeping in view the spirit of the Order dated 17/08/2023. Status Report on the establishment & functioning of STPs/ETPs/CETPs in respect of the State of Manipur is enclosed herewith as **ANNEXURE**, for further consideration.

In view of the submissions made above, this Compliance/Status Report may kindly be taken on record, in the interest of justice.

Place: Imphal

Dated : November, 2023

✓ 
(Dr. Vineet Joshi)

Chief Secretary, Government of Manipur

Status Report of STP / ETP / CETP
(in compliance to NGT order dated 17.08.2023 in O.A No. 593 of 2017)
For the State of Manipur as on 30th October, 2023

Details	Capacity	Location	Remarks
STP	27MLD	Lamphel, Imphal West	Functioning since 2022 and maintained by PHED covering 11 Imphal Municipal Wards i.e 9564 Households covered under Imphal Sewerage Project -Phase I by PHED.
	16 MLD	Maibam Leikai, Imphal West	Completed and under trial since 1 st April, 2023 and Tapping 72 urban drains from Imphal Municipal areas under National River Conservation Plan, Ministry of Jal Shakti, Govt. of India and implemented by Directorate of Environment & Climate Change, Govt. of Manipur in consultation with line Departments.
	1 MLD	Iroisemba, Imphal West	Under construction and completed 95% as physical Progress under National River Conservation Plan and implemented by Directorate of Environment & Climate Change, Govt. of Manipur in consultation with line Departments.
	49 MLD	Imphal	Proposed STP in the State and Agreement for loan signed with NDB under Imphal sewerage Project Phase II by PHED.
ETP	400 KLD		3 (three) ETP at Takyel, Tera Urak & Kuraopokpi Industrial Estate of Manipur are under construction under PM Gatishakti "Scheme for Special Assistance to the States for capital Investment for 2022-2023" taken up by Trade, Commerce and industries, Govt. of Manipur.
CETP	1 CETP of 400 KLD	Nilakuthi	Functional since 30 th October, 2023 and maintained by Trade, Commerce and Industries, Govt. of Manipur.